

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 374 OF 2017

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**NLC India Limited ... Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
: Mr. S. Vallinayagam for R-2

ORDER

List the matter for hearing on **01.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**